

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **25.08.2025** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 134/2025 For Condone Delay IA No. 1102/2025	Equitas Small Bank Ltd Vs A Arumugam & 3 Ors	Mr. Saravanan	
2.	Comp App (AT) (CH) (Ins) No. 163/2025	Sailesh Kumar Sriramulu Suspended Director of Fortuna Buildcon Pvt. Ltd. & Anr. Vs Shivadutt Bannanje RP, Fortuna Buildcon (India) Pvt Ltd & 3 Ors WITH	Ms. Pooja Saraswat Ojha	
3.	Comp App (AT) (CH) (Ins) No. 167/2025	Sailesh Kumar Sriramulu, Suspended Director of Fortuna Buildcon Pvt Ltd & Anr. Vs Shivadutt Bannanje RP of Fortuna Buildcon Pvt Ltd & 3 Ors.	Ms. Pooja Saraswat Ojha	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 274/2025 (For Additional Docs.) in TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capitals Pvt Ltd & 15 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar R2- R13 Mr. Y Suryanarayana R14-R17
5.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
6.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar

7.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
8.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
9.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
10.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. Akhil Suresh	Mr. PJ Anil Kumar
11.	Comp App (AT) (CH) (Ins) No. 06/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	Mr. Sathiyarayanan -R1
12.	IA No. 1037/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 346/2025 For Exemption IA No. 1038/2025	BIL Infratech Ltd Vs Legacy Global Projects Pvt Ltd	Mr. Rajesh Lihala, CA	
13.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
14.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr. Sriram Venkatavaradan	Mr. Pranava Charan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) No. 112/ 2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9

16.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/202	Gireesh Sanghi Vs Sanghi Poly Zips Pvt. Ltd. & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
17.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
18.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
19.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
20.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
21.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
22.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8

23.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt. Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
24.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Pvt Ltd & 10 Ors	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
25.	Comp App (AT) (CH) (Ins) No. 216/2023	Metals and Metal Electric Pvt Ltd Vs Prince Foundations Ltd	Mr. Bharat B Jain	Mr. KK Vijay Vigneshwar
26.	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd	Mr. TK Bhaskar	
27.	Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd & 6 Ors.	Mr. TK Bhaskar	
28.	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560 & 561/2024	Eltech Transformers Pvt Ltd Vs Lanarsy Infra Ltd	Ms. H Mubena Almas	Mr. S Chakrapani
29.	Comp App (AT) (CH) (Ins) No. 225/2024 For Stay IA No. 597/2024	Amit Chaturvedi Vs State Bank of India, SAMB & Anr.	Mr. Avinash Krishnan Ravi	Mr. Pranava Charan R1
30.	Comp App (AT) (CH) (Ins) No. 333/2024 To dispense with IA No. 899/2024	Sundaram Home Finance Ltd Vs CA G Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr.Sathiyarayanan	Mr. Y Suryanarayana
31.	Comp App (AT) (CH) (Ins) No. 347/2024 For Stay IA No. 951/2024	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr	Mr. Soayib Qureshi Ms. Elamathi MS	Mr. Devvart Rana R2/IRP
32.	Comp App (AT) (CH) (Ins) No. 436/2024 For Stay IA No. 1189/2024	S. Sathyanarayanan Vs IDBI Bank Ltd& 2 Ors	Ms. Jayanthi K Shah	Mr. K Moorthy- R1
33.	Comp App (AT) (CH) (Ins) No. 65/2025	P Suganya, Proprietor of TT Energies Vs R Venkatakrishnan Paragon Steels Pvt Ltd & Anr.	Mr. R Vidhya Shankar	Mr. VV Sivakumar R1

34.	Comp App (AT) (CH) (Ins) No. 67/2025	Meja Urja Nigam Pvt Ltd Vs Sutanu Sinha Liquidator of IVRCL Ltd	Mr. Avinash Krishnan Ravi	Mr. Nithyavendhan K
35.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors.	Mr. R Vishnu	Ms. Deepika Murali- R2 R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	TA (AT) No. 45-46/2021 (Comp App (AT) No. 89- 90/2020 For Interim Relief IA No. 1490- 1491/2020 For Exemption IA No.1492- 1493/2020)	Super Royal Holidays Pvt Ltd & 2 Ors. Vs Union of India, MCA & Anr.	Mr.Rohan Rajasekaran	Mr. PS Singh- R1
37.	TA (AT) No. 273/2021 (Comp App (AT) No.49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar Vs American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshini Banerjee	Mr. KK Vigneshwar R1
38.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia R1 Mr. IS. Uppin- R2 Ms. Anusha Peri-R3, R4 Mr.V Mahesh- R5 Mr.B Chandrasekaran R6 Mr. T Shrinikethan R8
39.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Kondasetty Kumar Dushyantha & 8 Ors	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith R3, R5 Mr. T Shrinikethan R6, R7
40.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr. Vs P Sriram, Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.S Sathyanarayanan

41.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani R2
42.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union, Shree Ambika Sugars Ltd & Anr. Vs Anurag Goel & Anr.	Mr. P Ulaganathan	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi- R2

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5- R7 Mr. Sriram Venkatavaradan R8- R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
- After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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